

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-595(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: Impressions Services Pvt. Ltd. Vs. Technopac Advisors

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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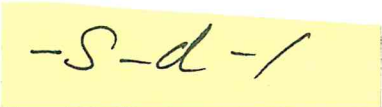
Present: Mr. Kumar Ankur and Mr. Anupam Prakash, Advocates for the Petitioner

ORDER

Ld. Counsel for the Petitioner prays for permission to withdraw the present petition in view of a technical defect, with liberty to file afresh on the same cause of action.

Dismissed as withdrawn. Liberty granted.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)